

COURT-II

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 207 of 2012 & I.A. No. 68 of 2013

Dated : 8th November, 2013

**Present: Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice Surendra Kumar, Judicial Member**

**Nabha Power Ltd. & Anr. ... Appellant(s)
Versus**

**Punjab State Power Corporation
Ltd. & Anr. ... Respondent(s)**

**Counsel for the Appellant(s) : Mr. Aniket Prasoon
Mr. Shagun Jain**

**Counsel for the Respondent(s) : Mr. M.G. Ramachandran &
Mr. Anand K. Ganesan for R-1
Mr. Sakesh Kumar for R-2**

ORDER

Heard the learned counsel for the respondent no.2.

Post the matter for rejoinder submissions of the appellant on **29th November, 2013.**

In the meantime, written submissions may be submitted by the appellant.

**(Justice Surendra Kumar)
Judicial Member**

**(Rakesh Nath)
Technical Member**